GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3621 ANSWERED ON:14.12.2012 IMPLEMENTATION OF MAJOR PROJECTS Ananth Kumar Shri ;Annayyagari Shri Sai Prathap;Dhotre Shri Sanjay Shamrao;Jagannath Dr. M.;Mani Shri Jose K.;Ray Shri Saugata

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has planned to set up a National Investment Board (NIB) to expedite decisions on approvals/clearances for implementation of major projects:

(b) if so, the details thereof and comments received in this regard; and

(c) the time by which Cabinet Committee is likely to be set up in this regard and time by which fast-tracking of approvals/clearances is likely to be started?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): A proposal is under consideration for constitution of a Cabinet Committee with Prime Minister as the Chairman to expedite decisions on approvals/clearances for implementation of projects. The proposed Cabinet Committee would monitor and review the implementation of major projects to ensure accelerated and time-bound grant of various licenses, permissions and approvals. The Cabinet Committee would also prescribe different time limits, in consultation with the Ministries concerned, for taking decisions on different types of approvals and clearances for each sector under that Ministry/ Department. The Ministry/Department would be expected to take a decision after due diligence on the application within the stipulated time period. In case the decision-making on critical issues to de-bottleneck key impediments by fast-tracking the required approvals/clearances.

A draft Cabinet Note on this matter was circulated earlier for inter-ministerial consultations. Based on the comments received, the Cabinet Note has been revised with more clarity on the issues. It is expected that the Cabinet will take a decision early.